

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**STARRED QUESTION NO. 71.  
TO BE ANSWERED ON MONDAY, THE 21<sup>ST</sup> NOVEMBER, 2016.**

**DEVELOPMENT OF SALT INDUSTRY**

\*71. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether meetings were held between Government of Gujarat and Union Government in 2012, in connection with development of salt industry and agarias in the State and if so, the outcome of the meetings;
- (b) the action taken/being taken to reimburse the State Government the expenditure incurred on development of salt industry schemes/projects and welfare schemes for the salt workers; and
- (c) whether the Union Government proposes to contribute 50 per cent amount of the State Salt Projects so that more projects and better activities are taken up in Gujarat and if so, the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): No meeting was held between Government of Gujarat and Government of India in 2012 regarding development of salt industry and agarias in the State.
- (b): There is no scheme of the Government of India which envisages reimbursement to the State Government of the expenditure incurred on development of salt industry/projects and welfare schemes for salt workers.
- (c): No such proposal is under consideration.

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